

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) No.317/2019**

**In the matter of:**

Abhishek Sharad

Appellant

Vs

ROC West Bengal

Respondent

Mr. Sonu S., Proxy counsel for appellant.

**ORDER**

**31.01.2020**- None for Respondent. On behalf of the Respondent, Shri Sanjib Kumar Mohanti, Senior Central Government Panel Counsel is present in Court in another case takes notice in this matter. He submits that he will inform the Department and will take necessary instructions. Prayer allowed. Appellant is directed to supply copy of the paper book to Shri Sanjib Kumar Mohanti, Advocate during the course of the day. Let the matter be fixed on **18.02.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

Bm/kam